

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.36/ 2017	-	For hearing	66	Sowparnika Integrated Farms Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	----------------------------------	------------------------	-----------

K. DUSHYANTHA
KUMAR
@.9341223937

Petitioner.

Djhanth

PCS for petitioner is present. He is directed to serve a copy of his comments on the R.D's report on the counsel for RD who is directed to offer her remarks after consulting the RD.

List it on 11.12.2017.

MEMBER (J)

MEMBER (T)